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WP-19176-2022

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJAY DWIVEDI

ON THE 2nd OF DECEMBER, 2024

WRIT PETITION No. 19176 of 2022

RAJENDRA PRASAD SHARMA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Shekhar Sharma - Advocate for the petitioner.

Shri Kamalnath Nayak, Panel Lawyer for the respondents-State.

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ORDER

This petition is also **disposed of** in the light of the order passed today
in W.P. No12759 of 2016.

(SANJAY DWIVEDI)
JUDGE

PK